

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
Civil Secretariat, Jammu/Srinagar

Subject: Allocation of District wise Litigation work of Revenue Department.

Government Order No. 6701 -JK(LD) of 2023,
Dated. 22 - 05- 2023.

In partial modification of Government Order No.6696-JK(LD) of 2023 dated 22-05-2023, the following District wise distribution of Litigation work of Revenue Department amongst Law Officers in the Srinagar Wing of the Hon'ble High Court of Jammu and Kashmir and Ladakh is ordered as shown against each:

S. No.	Name of Law Officer with Designation S/Shri	District Allocated
1.	Mohsin-Ul-Showkat Qadri, Senior Additional Advocate General	Srinagar, Budgam, and Baramulla.
2.	Alla-Ud-Din Ganai, Additional Advocate General	Kulgam
3.	Illyas Nazir Laway Government Advocate	Kupwara and Shopian
4.	Faheem Nisar Shah, Government Advocate	Pulwama and Anantnag
5.	Zahid Hussain Dar Government Advocate	Ganderbal and Bandipora.

By Order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government

No: Law-Jud/153/2021-10

Dated. 22-05-2023.

Copy to the:

1. Learned Advocate General, J&K, Srinagar.
2. Principal Secretary to Hon'ble Lt. Governor, J&K, Raj Bhawan Srinagar.
3. Commissioner Secretary to Government, Revenue Department.
4. Divisional Commissioner Kashmir.

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5. Registrar General, High Court of Jammu and Kashmir and Ladakh, Srinagar.
6. Concerned Law Officers.
7. Director Archives, Archaeology and Museums, J&K, Srinagar.
8. Director Litigation Kashmir.
9. All Officers of the Department of Law, Justice and Parliamentary Affairs.
10. Private Secretary to Chief Secretary for information of the Chief Secretary.
11. Private Secretary to the Secretary to Government Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
12. Incharge Website Section,
13. Government Order File.
14. Concerned File.

Reyaz Ali Bhat
23.05.23

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Uhabat
22-05-2023